

[Print](#)**Defective Case Register from 2025-10-30 to 2025-10-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/44143/2025	GIRIJA PRASAD DUTTA	2025-10-30	Index Page marking not proper.
2	D-CRLMP/33381/2025	PRADEEP KUMAR DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
3	D-CONTC/44615/2025	ADV.	2025-10-30	PAGE NOS.3 AND 4 ARE EXCHANGED IN JUDGEMENT PASSED IN FAO NO.509 OF2014
4	D-WP(C)/43994/2025	PRONOY MOHANTY	2025-10-30	Page no.131 not filed
5	D-WP(C)/44134/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
6	D-WP(C)/44401/2025	BIDYADHAR MANSING	2025-10-30	1Pages 30 31 and 34 not legible.
7	D-CRLMC/33261/2025	SATYABRATA DASH	2025-10-30	1. C.Copy of F.I.R to be filed.
8	D-BLAPL/33326/2025	AMULYA RATNA PANDA	2025-10-30	1. Free copy/ Certified copy of Rejection order not filled.
9	D-BLAPL/33321/2025	PRASANTA KUMAR ROUTRAY	2025-10-30	1. Page marking not done correctly. After page no 9 one page left blank. 2. In Address -AT of the petitioner mentioned in the cause title is not tally with Rejection order
10	D-CONTC/44451/2025	ADV	2025-10-30	PAGE NOS.11 AND 12 NOT LEGIBLE
11	D-CMAPL/44534/2025	SUSANTA KUMAR BARAL	2025-10-30	Period of Delay 982 days 2.AU fee Rs 2.25/- to be paid. 3.Vernacular certificate not furnished.
12	D-CONTC/44264/2025	ADV	2025-10-30	AGE OF PETITIONER NO.1 NOT TALLY WITH CT OF W.P(C)
13	D-CRLMC/33323/2025	MANORANJAN MISHRA	2025-10-30	1. C.T. case number not correctly furnished in para no.9 and Prayer of the petition.
14	D-CRLMC/33231/2025	MOHAN CHARAN BEHERA	2025-10-30	1. As per Index, Annexure-2 not described in the petition. 2..Subject Code incorrectly Mentioned
15	D-ABLAPL/32768/2025	KHUSBU PANIGRAHI	2025-10-30	1. In affidavit,deponents age mentioned as 18 where as in cause title deponents age mentioned as 17 and represented through his father guardian
16	D-BLAPL/33060/2025	SNEHASISH BEHERA	2025-10-30	1. Paragraphs mentioned in the petition is not properly serial numbered. 2. V. nama is not properly stamped
17	D-CRLA/33245/2025	RAJESH KUMAR MAHAPATRA	2025-10-30	Code Not correct.

18	D-CRLMC/33279/2025	BASANTA KUMAR DAS	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs.50/- not paid on V.nama.
19	D-CRLMC/33220/2025	UMA CHARAN MISHRA	2025-10-30	1. Neat and legible copy of page no. 34 to be filed. 2. Page no. 71 not filed. 3. After page no.77 one page not paginated.
20	D-BLAPL/33182/2025	SUBHRANSU BAGARTY	2025-10-30	1. Page no 26 scanned not properly placed that is up side down 2. H.c B.A M.W S Rs 50/- to be paid in V. nama
21	D-CRLMC/33129/2025	ANSHUMAN PANDA	2025-10-30	1. Charge sheet to be filed. 2. Page no. 21 not legible. 3. Name of the petitioner no.2 in cause title not tally with affidavit.
22	D-FAO/44538/2025	JYOTI RANJAN DEO	2025-10-30	1. Period of Delay 82 DAYS 2. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE LRNED COMMISSIONER NOT FILED
23	D-CRLMC/33300/2025	KURESH PRASAD DASH	2025-10-30	1. Paragraph no. not correctly furnished in the petition.
24	D-CRLMC/33354/2025	JYOTIRMAYA SAHOO	2025-10-30	1. Name of the Lower court not correctly furnished in the petition.
25	D-CRLMC/33319/2025	AVIJIT PAL	2025-10-30	1.C.Copy of F.I.R to be filed.
26	D-WP(C)/44161/2025	PRAFULLA KUMAR MOHAPATRA	2025-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. sl. no. not correctly mentioned in index.2 paragraphs not correct in declaration of affidavit.3. page no.67 partially neat.
27	D-BLAPL/33194/2025	MANORANJAN MUDULI	2025-10-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
28	D-WP(C)/44315/2025	SUDHASHREE PASAYAT	2025-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-CRLMC/33432/2025	BIJAYLAXMI SAHOO	2025-10-30	Name of the petitioner not found in the F.I.R copy.FIR Copy to be filed.
30	D-BLAPL/33185/2025	DHIRENDRA NATH BEHERA	2025-10-30	1. S.T Case no not furnished in cause title of the application 2. H.c B.A M.W S Rs 50/- to be paid in V. nama
31	D-BLAPL/33237/2025	SURYAKANTA DWIBEDI	2025-10-30	i) Date of rejection order not correct in date chart.ii)Sl. no. of paragraph not correct in petition and affidavit.iii) Annexure -1 not legible
32	D-CRLREV/31328/2025	BHAWANI SANKAR PANIGRAHI	2025-10-30	Put up SR after redacting name of Parent in para-3 Victim .
33	D-BLAPL/33239/2025	SOUMYA RANJAN DAS	2025-10-30	i) Page mark not done in index
34	D-BLAPL/33257/2025	JAYANTA KUMAR PADHI	2025-10-30	page nos. 12 17 and 37 to 40 are not neatly legible.

35	D-BLAPL/33268/2025	NIRANJAN PANDA	2025-10-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. page mark not mentioned in the index,.2. Annex.2 not properly page mark.
36	D-BLAPL/33240/2025	PRASANTA KUMAR NANDA	2025-10-30	i) Annexure -3 not mentioned in index and book mark.ii) Name of the trial court not correct in cause title para -1 and prayer of the petition.
37	D-ABLAPL/33291/2025	PRATYUSHA NAIDU	2025-10-30	1. Date of FIR mentioned in Date Chart not correct. 2. Name of Court below mentioned in Subject matter of Cause Title and Prayer not proper. 3. Name of father of Pet No.1 not mentioned in C.T. 4. Declaration regarding Pet No.2 and 3 in Affidavit is incomplete. 5. Name of Pet. No.1 in C.T. not tally with signature. 6. Certificate in Page 6 not signed.7..Names In Capital Letters Of All The Signing Advocates Not Indicated
38	D-CRLREV/33260/2025	SATYAJIT MOHAPATRA	2025-10-30	1.Signature of Petitioner no 2 does not tally with V. nama in connection with C.T.
39	D-CRLREV/33301/2025	BISWARANJAN DALAI	2025-10-30	CRLMC mentioned in CRLREV in affidavit.2. paragraphs not correctly mentioned in declaration.Period of Delay 383 days delay, Limitation petition not filed.
40	D-WP(C)/44149/2025	PRASANTA KUMAR TRIPATHY	2025-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-CONTC/42274/2025	ADV.	2025-10-30	i) Reference certificate not furnished.ii)paragraph no. mentioned in affidavit not correct
42	D-BLAPL/33272/2025	JULU KHANSAMA	2025-10-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 22 not neat.
43	D-WP(C)/44884/2025	SUJATA JENA	2025-10-30	1.Page Nos.43 to 45 65 66 67 73 74 Are not Legible.
44	D-BLAPL/33235/2025	SOUMYA RANJAN DAS	2025-10-30	i) P.S. case no. not correct in para-2 of the petition.
45	D-WP(C)/44310/2025	SHASHI BHUSAN JENA	2025-10-30	Page no.21 not neat.
46	D-CONTC/42776/2025	ADV.	2025-10-30	i) Contc no. 5647/2024 not mentioned in reference certificate.
47	D-WP(C)/44078/2025	PAMI RATH	2025-10-30	Date of order in Annexure-5 not correctly mentioned in Index and Petition.
48	D-BLAPL/33232/2025	SURYAKANTA DWIBEDI	2025-10-30	i)age of the deponent in cause title not tally with Rejection order
49	D-WP(C)/43974/2025	PRATAP KUMAR MOHANTY	2025-10-30	Nomenclature of the case not furnished in V.nama.
50	D-CMP/44925/2025	PRASANTA KUMAR NANDA	2025-10-30	OP no 6 not correct as per annexure -4.Correct the prayer accordingly.
51	D-CONTC/44558/2025	SRINIBASH SATAPATHY	2025-10-30	Subject code not furnished.Synopsis and Date chart not filed.
52	D-CRLMC/33339/2025	SARAT KUMAR ACHARYA	2025-10-30	Page 16 not neat.

53	D-WP(C)/44205/2025	TAPAN MISHRA	2025-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-WP(C)/44439/2025	BIPIN KUMAR NAYAK	2025-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-WP(C)/44257/2025	KUNAL KUMAR SWAIN	2025-10-30	Page nos, 351 to 359 not filed..Receipt Showing Serv.copy To cg not Filed.
56	D-WP(C)/44073/2025	GANESH PRASAD SAMAL	2025-10-30	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
57	D-BLAPL/33294/2025	DEVASHIS PANDA	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date not mentioned in the v.nama.
58	D-TRP(C)/44450/2025	CHIRANJEEV BIDYABHUSHAN	2025-10-30	while pending of TRP(C) 325/ 25 this can not intertain
59	D-WP(C)/44083/2025	JATINDRA KUMAR MOHAPATRA	2025-10-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 12 not legible.
60	D-CMP/44922/2025	PRASANTA KUMAR NANDA	2025-10-30	Op no. 6 not correct as per annexure -4.Correct the prayer accordingly
61	D-CONTC/44296/2025	ADV.	2025-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/43800/2025	SHISHIR KUMAR SAMAL	2025-10-30	Page nos.15 73 84 94and 101 not neat
63	D-WP(C)/44118/2025	RITURANJAN CHHOTARAY	2025-10-30	This case may be registered as W.P.(c)P.I.L.
64	D-WP(C)/44753/2025	ABHIJIT DAS	2025-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Copy of RTI application not tally with Index.Serial no-5 in the affidavit not correctly mentioned.
65	D-BLAPL/33205/2025	PRATIK NAYAK	2025-10-30	1. Page No.11 is not legible properly. 2.The Lower Court mentioned in the petition does not tally with that of rejection order
66	D-CMP/44331/2025	SWARUP KUMAR PATNAIK	2025-10-30	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. The discrepancy in the name of O.P No-6 as per Trial Court be reconciled.2.The Case Year mentioned in A-9 does not tally with the Index.
67	D-WP(C)/43829/2025	PRADEEP KUMAR KHUNTIA	2025-10-30	Prayer column not mentioned.
68	D-BLAPL/32998/2025	RAMANI KANTA PATTANAIK	2025-10-30	1.Annexure 2 is not paginated. 2. G.R.case No. mentioned at para 11 of the petition appears to be not correct.
69	D-WP(C)/44039/2025	BISWAJIT PASAYAT	2025-10-30	D.C. fee of Rs.18/- not paid

70	D-WP(C)/44479/2025	ASWINI KUMAR DASH	2025-10-30	As per file index not correct and furnish correct date in annexures.
71	D-BLAPL/33136/2025	KARUNAKAR NAYAK	2025-10-30	1. Age of the petitioner mentioned in the cause title is not tally with Rejection order..Subject Code Not Furnished .
72	D-BLAPL/33137/2025	SATYA NARAYAN MISHRA 4	2025-10-30	. Age of the petitioner mentioned in the cause title is not tally with Rejection order
73	D-CMP/44927/2025	PRASANTA KUMAR NANDA	2025-10-30	Op no. 6 not correct as per annexure -4. correct the prayer accordingly
74	D-RSA/44214/2025	JAGANNATH BHUYAN	2025-10-30	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
75	D-RSA/44165/2025	VISWAJEET MALLICK	2025-10-30	C.Copy of Lower Court Decree be filed for assessment of C.Fee. Put up thereafter for further S.R
76	D-CONTC/44357/2025	AMIT KUMAR SAA	2025-10-30	i) Date of receipt wrongly mention in para no. 4. ii) Year of the CONTC wrongly mention in list of dates
77	D-CRLREV/33197/2025	BIJAYA KUMAR RAGADA	2025-10-30	1.CRLMC mentioned instead of CRLREV in affidavit.
78	D-CMP/44259/2025	ALOK KUMAR PANDA	2025-10-30	Address of Petitioners No-13 and 14 not mentioned in the Petition.
79	D-WA/44282/2025	AISHWARYA DASH,A.S.C	2025-10-30	Wp(c) no. wrongly furnished in Index and page no. 3
80	D-CRP/43354/2025	MAHESWAR MOHANTY	2025-10-30	Date mentioned in the Annex-11 does not tally with the Index.
81	D-WP(C)/44017/2025	AMITABH MISHRA	2025-10-30	Address of op. no. 1 not mentioned properly in cause title.
82	D-WA/44383/2025	SANJAT DAS	2025-10-30	Put up for SR after filing of c. copy of impugned order filed.
83	D-WP(C)/43481/2025	SANJIB KUMAR BHANJADEO	2025-10-30	Page nos 16 17 and 27 not neat
84	D-CRLREV/33250/2025	UMA SHANKAR PATEL	2025-10-30	1. Period of Delay 1093 days delay. Limitation petition not filed . 2. Being aggrieved not mentioned in petition.
85	D-WP(C)/43475/2025	SANJIB KUMAR BHANJADEO	2025-10-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
86	D-CONTC/44356/2025	ABHILASH MISHRA	2025-10-30	i)WP(C) no. wrongly mention in para no. 1. ii) Date of disp. wrongly mention in prayer
87	D-BLAPL/33057/2025	KALI PRASAD MUDULI	2025-10-30	1. Paragraphs in the petition is not properly serial numbered. 2. V.nama is not properly stamped.
88	D-CONTC/44349/2025	PRABIR KUMAR PRADHAN	2025-10-30	i)Reference certificate not furnished. ii) Cause title in WP(C) to be filed. Put up for SR after removal of defect.
89	D-WP(C)/44399/2025	DEEPAK RANJAN PARIDA	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.2/- not paid in the v.nama.

90	D-CRLMC/32581/2025	SAUMYA RANJAN PRADHAN	2025-10-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page no.32 not filed.
91	D-CONTC/44273/2025	ADV	2025-10-30	CAUSE TITLE W.PC(C) NO.1432/2011 BE FILED THEN PUT UP FOR SR
92	D-ABLAPL/33311/2025	DIPTIMAYEE LENKA	2025-10-30	Name of father of the Deponent in C.T. and Affidavit not tally.
93	D-CRLMC/33029/2025	RAJIB LOCHAN PATTNAIK	2025-10-30	1. Sl. no.2 not correctly furnished in affidavit
94	D-CRLREV/33157/2025	ABHILASH MISHRA	2025-10-30	1. Being aggrieved and Ground not mentioned in petition. 2. Good ground not mentioned in petition.
95	D-CMAPL/35220/2025	ADV.	2025-10-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 92 days delay.IA not filed 2. C .copy not made annexure in this petition.
96	D-WP(C)/44465/2025	AMITABH MISHRA	2025-10-30	1. Address of the opp. no. 1 not furnished in cause title. 2. Page no. 34 not filed.
97	D-CONTC/44436/2025	ADV.	2025-10-30	PAGE NO.8 NOT LEGIBLE
98	D-CONTC/44271/2025	ADV	2025-10-30	CAUSE TITLE OF W.P.C (OAC) NO.1433/2011 BE FILED THEN PUT UP FOR SR
99	D-CONTC/43794/2025	BIGYAN KUMAR SHARMA	2025-10-30	Cause title of wp(c) not filed.ii) Age of the petitioner in cause title not tally with affidavit.iii) For further SR.
100	D-BLAPL/33042/2025	DHARMENDRA SETHY	2025-10-30	1. The name of the village and Dist. of the petitioner mentioned in the Cause Title do not tally with that of rejection order.
101	D-CONTC/44617/2025	ADV.	2025-10-30	AGE NOS. 3 and 4 ARE EXCHANGED IN JUDGEMENT OF FAO NO.509 OF 2014
102	D-CONTC/43846/2025	ADV.	2025-10-30	i)Reference certificate not furnished.ii) Sl. no. of paragraph not correct in petition and affidavit.iii)Postal receipt not filed. iv) For further SR.
103	D-WP(C)/44194/2025	PRADEEP KUMAR MAHAPATRA	2025-10-30	1. Date of order under Annexure-3 does not tally with Index.
104	D-RSA/44263/2025	DEEPAK RANJAN PARIDA	2025-10-30	Put up for further S.R after payment of C.Fee of Rs.300/- for computing the period of limitation.
105	D-CRP/43748/2025	SRINIBASH SATAPATHY	2025-10-30	1. Valuation and C.Fee Payable not furnished in the Petition.
106	D-WA/44248/2025	SUBHRANSU BHUSAN MOHANTY	2025-10-30	Period of Delay 6 days delay. i) Date of disp of wrongly mention in Index. ii) Reference certificate not furnished. iii) Para no. D repeat in ground.
107	D-WP(C)/44186/2025	PRAFULLA CHANDRA ACHARYA	2025-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				. Date of Certificate of Sale under Annexure-5 does not tally with Index.
108	D-ABLAPL/33271/2025	ASHOK KUMAR SAHOO	2025-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-CMP/44526/2025	SANTOSH KUMAR NANDA	2025-10-30	3-AUTHENTICATION FEE IS DEFICIENT.
110	D-BLAPL/33047/2025	SUSANTA KUMAR TRIPATHY	2025-10-30	1. Annexure 1 is not attested. 2. A. fee is deficient. 3. The name of the Lower Court mentioned in the Cause Title does not tally with that of rejection order.
111	D-CRLREV/33517/2025	SWARUP KUMAR PATNAIK	2025-10-30	1. Paragraphs not correctly furnished in declaration.
112	D-CMP/44520/2025	SANTOSH KUMAR NANDA	2025-10-30	3-AUTHENTICATION FEE IS DEFICIENT.
113	D-WP(C)/43747/2025	SWAPNA KUMAR OJHA	2025-10-30	1.D.C.fee Rs.10/- to be paid in V.Nama
114	D-ARBP/44571/2025	TAPAN KUMAR KAMILA	2025-10-30	1. Reference certificate and Addressed of the Honble C.J. not furnished.
115	D-WP(C)/44430/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED.
116	D-WP(C)/43751/2025	SWAPNA KUMAR OJHA	2025-10-30	1.D.C.Fee of Rs.10/- to be paid on V.Nama
117	D-WP(C)/44148/2025	GIRIJA PRASAD DUTTA	2025-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-WP(C)/44128/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
119	D-WP(C)/44416/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED.
120	D-WP(C)/44124/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
121	D-RSA/44266/2025	DWARIKA PRASAD MOHANTY	2025-10-30	Put up for further S.R after disposal of I.A for exemption of C.Fee for computing the period of limitation
122	D-WP(C)/44422/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED.
123	D-MATA/44575/2025	SUDEEP KUMAR SARANGI	2025-10-30	further SR after filling of c copy
124	D-BLAPL/33287/2025	BIJAYA KUMAR RAGADA	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of executant(s) in v.nama. not tally with cause title and rej. order.
125	D-CRLA/32966/2025	CHITTA RANJAN PATTNAIK	2025-10-30	Code Not correct 2.paragraphs not correct in declaration of both affidavit in I.A. .
126	D-WP(C)/44609/2025	MANAS MOHAPATRA	2025-10-30	Copy of letter No.1367/Rev dt.30.07.2024 mentioned in Index(Anx-5)not tally with undex annex-5.

127	D-WP(C)/44426/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED. L.T.I.of executant not attested.
128	D-CRLA/33109/2025	SAMVIT MOHANTY	2025-10-30	Sentences and fine imposed on appellant wrongly mentioned in para-7
129	D-WP(C)/44125/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.
130	D-WP(C)/44432/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED. Page 19 20 not neat and legible.
131	D-MACA/44502/2025	DIPTI RANJAN SWAIN	2025-10-30	statutory deposit not made
132	D-CRLA/33140/2025	SANJAYA NARAYAN SAHOO	2025-10-30	Put up for S.R. after redacting the name of respondent no-2 from appeal memo
133	D-WP(C)/44127/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
134	D-WP(C)/44433/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED.
135	D-WP(C)/44130/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
136	D-WP(C)/44435/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED.
137	D-WP(C)/44132/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
138	D-WP(C)/44138/2025	PRASANTA KUMAR MAHALI	2025-10-30	8-CAUSE TITLE NOT IN ORDER. Synopsis and date chart not mentioned in the Index.
139	D-WP(C)/44434/2025	SOUMENDRA PATTANAIK	2025-10-30	14-NOT PROPERLY INDEXED.
140	D-WP(C)/44133/2025	DEBABRATA DASH	2025-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
141	D-CRLMP/33267/2025	PRIYA RANJAN SINGH	2025-10-30	1-COURT FEE IS DEFICIENT.
142	D-WP(C)/44678/2025	GOUTAM KUMAR ROUT RAY	2025-10-30	Hologram of Rs.50 /- not affixed on V.nama.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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